

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 14-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.C. 10046/2020 (HEARING) IA/1/2017		Murall @ Muralidhara Vs Ambika	H.M.MANJUNATH
2	R.A. 10032/2018 (HEARING) IA/1/2018		Kumari Lavanya Vs Maregowda	NARENDRABABU
3	M.V.C. 30/2019 (EVIDENCE.)		K. Muniraju Vs Vasudev	ANAND KUMAR
4	M.V.C. 31/2019 (EVIDENCE.)		Prakash @ Mariyappa Vs Shivanna	Giriraju S.
5	M.V.C. 32/2019 (EVIDENCE.)		Dyamappa Vs Shivanna	Giriraju S.
6	A.S. 10002/2019 (EVIDENCE.) IA/1/2019		Mamatha Vs The Special Land Acquisition Officer and Competent Authority	K.R.Narendrakumar.
7	M.V.C. 73/2019 (EVIDENCE.)		SRI. JAGADEESH Vs THE NEW INDIA ASSURANCE CO.LTD.	
8	R.A. 10029/2019 (EVIDENCE.) IA/2/2016 IA/1/2016		Sri M.G Hanumantharaju Vs Smt Sunandamma	
9	R.A. 10071/2019 (EVIDENCE.) IA/3/2018 IA/1/2018 IA/2/2018		Leelavathi @ Neelamma Vs Nanjappa	M.B.Shankaregowda
10	P and SC 10028/2020 (EVIDENCE.)		Gowramma Vs Nil	ANJANEGOWDA

Cases listed below are adjourned due to Covid 19

11	M.C. 10067/2020 (EVIDENCE.) IA/1/2019	27-10-2020	Umesha.H.R.@ Mahesh Vs Jyothi	RAVI.M
12	M.C. 10107/2020 (EVIDENCE.) IA/1/2019	27-10-2020	Anjinamurthy.K. Vs Usha.M.	Lokesh.K.S.
13	M.C. 10045/2020 (EVIDENCE.) IA/1/2019	27-10-2020	Prakash.M. Vs Nil	H.M.MANJUNATH
14	M.C. 10174/2020 (EVIDENCE.) IA/1/2018	27-10-2020	Lakshmidevi @ Varalakshmi Vs NIL	VENKATACHALA B

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	M.C. 10177/2020 (EVIDENCE.)	27-10-2020	Muniraju Vs Anuradha	A.N. LOKESH KUMAR
16	Misc 10020/2019 (OBJECTION)	27-10-2020	JAGADEESH Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
17	Misc 10021/2019 (OBJECTION)	27-10-2020	GANAGAI AH Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
18	Misc 10022/2019 (OBJECTION)	27-10-2020	MANJUNATHA Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
19	Misc 10023/2019 (OBJECTION)	27-10-2020	RAMANNA Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
20	Misc 10025/2019 (OBJECTION)	27-10-2020	RANGASWAMY Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
21	Misc 10026/2019 (OBJECTION)	27-10-2020	ARUNDATHI Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
22	Misc 10027/2019 (OBJECTION)	27-10-2020	SEENAPPA ALIAS SHRINIVASAIAH Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
23	Misc 10028/2019 (OBJECTION)	27-10-2020	NAGARAJU Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
24	Misc 10029/2019 (OBJECTION)	27-10-2020	NARASAMMA Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	Misc 10030/2019 (OBJECTION)	27-10-2020	HANUMANTHAYYA Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
26	Misc 10031/2019 (OBJECTION)	27-10-2020	DODDANAGAPPA Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
27	Misc 10032/2019 (OBJECTION)	27-10-2020	HANUMAPPA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD, YELAHANKA NEW TOWN, BANGALORE	SRI. GIRISH
28	Misc 10033/2019 (OBJECTION)	27-10-2020	HANUMANTHAPPA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD, AREA OFFICE, YELAHANKA NEW TOWN	SRI. GIRISH
29	Misc 10034/2019 (OBJECTION)	27-10-2020	DEVARAJU Vs MANGER, POWER GRID CORPORATION OF INDIA LTD, AREA OFFICE, YELAHANKA NEW TOWN	SRI. GIRISH
30	Misc 10035/2019 (OBJECTION)	27-10-2020	GURUMURTHY Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD, AREA OFFICE, YELAHANKA NEW TOWN	SRI. GIRISH
31	Misc 10036/2019 (OBJECTION)	27-10-2020	ANAND KUMAR Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD, AREA OFFICE, YELAHANKA NEW TOWN	SRI. GIRISH
32	Misc 10037/2019 (OBJECTION)	27-10-2020	PREMA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD, AREA OFFICE, YELAHANKA NEW TOWN	SRI. GIRISH

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

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Cause List Date: 14-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
33	Misc 10038/2019 (OBJECTION)	27-10-2020	RAJANNA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD, AREA OFFICE, YELAHANKA NEW TOWN	SRI. GIRISH
34	Misc 10039/2019 (OBJECTION)	27-10-2020	KALAVATHI Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD, YELAHANKA NEW TOWN, BANGALORE	SRI. GIRISH
35	Misc 10001/2020 (OBJECTION)	27-10-2020	B.NARAYANAPPA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
36	Misc 10002/2020 (OBJECTION)	27-10-2020	GANGAMMA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
37	Misc 10003/2020 (OBJECTION)	27-10-2020	CHIKKANNA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
38	Misc 10004/2020 (OBJECTION)	27-10-2020	VIRUPAKSHAI AH Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
39	Misc 10005/2020 (OBJECTION)	27-10-2020	CHIKKAMMA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
40	Misc 10006/2020 (OBJECTION)	27-10-2020	CHIKKARANGAPPA @ CHIKKARANGAI AH Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
41	Misc 10007/2020 (OBJECTION)	27-10-2020	ANJINAPPA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
42	Misc 10008/2020 (OBJECTION)	27-10-2020	REVAMMA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
43	Misc 10009/2020 (OBJECTION)	27-10-2020	MUTTARAYAPPA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**Chandrashekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 14-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	Misc 10010/2020 (OBJECTION)	27-10-2020	N.SRINIVAS Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
45	Misc 10015/2020 (OBJECTION)	27-10-2020	VENKATESHAPPA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
46	Misc 10016/2020 (OBJECTION)	27-10-2020	SRINIVAS Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
47	Misc 10017/2020 (OBJECTION)	27-10-2020	MANGALAMMA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
48	Misc 10018/2020 (OBJECTION)	27-10-2020	GANGAHANUMAKKA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
49	Misc 10019/2020 (OBJECTION)	27-10-2020	MALLIKARJUNALAH Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
50	Misc 10020/2020 (OBJECTION)	27-10-2020	NARASIMHAMURTHY Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
51	Misc 10021/2020 (OBJECTION)	27-10-2020	RAMACHANDRAPPA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
52	Misc 10022/2020 (OBJECTION)	27-10-2020	GANGAMMA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
53	Misc 10023/2020 (OBJECTION)	27-10-2020	VENKATESHAIAH Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
54	Misc 10024/2020 (OBJECTION)	27-10-2020	GANGAMMA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
55	Misc 10025/2020 (OBJECTION)	27-10-2020	V.CHIKKARANGAIAH Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE


Cause List Date: 14-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	Misc 10026/2020 (OBJECTION)	27-10-2020	PUTTAMALLAIAHA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
57	Misc 10027/2020 (OBJECTION)	27-10-2020	N.Nanjundappa Vs The Deputy General Manger, Power Grid NM Transmission Limited	Nagaraj.N.
58	Misc 10028/2020 (OBJECTION)	27-10-2020	Satish Vs The Deputy General Manger, Power Grid NM Transmission Limited	Nagaraj.N.
59	Misc 10029/2020 (OBJECTION)	27-10-2020	T.H. Narayanagowda Vs The Deputy General Manger, Power Grid NM Transmission Limited	Nagaraaj.N.
60	Misc 10031/2020 (OBJECTION)	27-10-2020	Rangappa Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	Girish
61	R.A. 10009/2020 (OBJECTION) IA/1/2020	27-10-2020	SRI. MUNIRAJU Vs SMT. SIDDAMMA	SRI.H.M. MADHUSUDHAN, BARATH KUMAR M.C. VIJAY KUMAR AND B. THYGARAJA


13/8
IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekhar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 14-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 10011/2013 (HEARING)		Rajanukunte Police station Vs Sammu @ Basheer sab	PP
FURTHER ARGUMENTS				
2	SC 10006/2015 (ARGUMENTS)		Hosahalli police station Vs Manjunatha	PP
3	CrI.Misc. 10065/2020 (ORDERS) IA/1/2020		SRI. N. ADARSHA Vs STATE BY DODDABALLAPURA RURAL POLICE STATION	SRI.H.V. SUBRAMANYA


13/8/20
IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

Cause list dated: 14.08.2020
In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura
10+10+10 = 30 Cases

MORNING SESSION

Sl.	Case.No.	Stage
1	O.S.No.72/2007	Hearing on I.A
2	O.S.No.358/2007 C/w 73/2010, 13/11	For Arguments
3	O.S.No.374/2007	Hearing on I.A
4	O.S.No.217/2008	For Arguments
5	O.S.No.09/2011	Hearing on I.A
6	O.S.No.203/2011	Hearing on I.A
7	O.S.No. 58/2012	Hearing on I.A
8	O.S.No.332/2013	Hearing on I.A
9	O.S.No.374/2013	Hearing on I.A
10	O.S.No.32/2014	Hearing on I.A


AFTERNOON SESSION

11	O.S.No.516/2015	Hearing on I.A
12	O.S.No.475/2016	Hearing on I.A
13	O.S.No.304/2018	Hearing on I.A
14	O.S.No.358/2019	Hearing on I.A
15	O.S.No.227/2020	Hearing on I.A
16	O.S.No.229/2020	Hearing on I.A
17	O.S.No.231/2020	Hearing on I.A
18	FDP.NO.11/2006	Hearing on I.A
19	FDP.NO.23/2011	Hearing on I.A
20	M.C.43/2020	Hearing on I.A

FOR ISSUES

21	O.S.No.3/2017	For Issues
22	O.S.No.60/2017	For Issues
23	O.S.No.155/2017	For Issues
24	O.S.No.192/2017	For Issues
25	O.S.No.177/2017	For Issues
26	O.S.No.275/2017	For Issues
27	O.S.No.223/2017	For Issues
28	O.S.No.286/2017	For Issues
29	O.S.No.278/2017	For Issues
30	O.S.No.256/2018	For Issues

Place: D0ddaballapura
Dated: 12-08-2020


12-8-20
Prl. Senior Civil Judge & JMFC,
Doddaballapura.

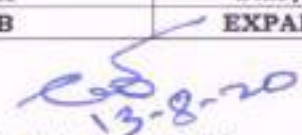
IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 14-08-2020

MORNING SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLA INANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
11.00 AM TO 12.00 PM				
1	OS 505/2015	HEARING	MKM	AK
2	OS 441/2017	HEARING	TNB	LS
3	OS 239/2018	HEARING	MKM	LS,ARN
4	OS 353/2015	HEARING	BKK	SR
5	OS 355/2015	HEARING	BKK	VM,SR
12.00 PM TO 1.00 PM				
6	OS 527/2012	HEARING	RBG	RM
7	OS 99/2010	HEARING	SN	RM
8	OS 379/2014	HEARING	SN	BSK
9	FDP 10/2012	HEARING	MKM	RM
10	OS 39/2016	HEARING	MKM	KM
02.45 PM TO 03.45 PM				
1	OS 7/2012	HEARING	VSK	MRS
2	OS 81/2012	HEARING	KNV	SSM,HLK,TKHR
3	OS 281/2016	HEARING	BSR	NSK
4	FDP 3/2016	HEARING	CVK	AR
5	C.MISC 694/2016	HEARING	KNV	-
03.45 PM 04.45 PM				
6	OS 529/2013	ORDERS	SN	MKM
7	OS 533/2013	ORDERS	SN	MKM
8	OS 355/2017	ORDERS	JBD	EXPARTE
9	OS 157/2016	ORDERS	BS	AP
10	CR. 141/2020	ORDERS	A.PP	-
1	OS 405/2016	ISSUES	CSS	PR
2	OS 455/2018	ISSUES	RAJU	SN
3	OS 129/2018	ISSUES	KHT	DAS
4	OS 113/2016	ISSUES	DKL	KRA

INCHARGE ADDL. COURT CASES

1	OS 244/2009	HEARING	DAS	SN
2	OS 230/2020	HEARING	NKR	-
3	OS 148/2016	HEARING	ANK	RM
4	EX 7/2011	HEARING	AK	DAS/SN
5	OS 328/2017	HEARING	NB	EXPARTE


 Prl. Civil Judge & JMFC
 Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High court of Karnataka.